

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 28 of 2016
Appeal No. 235 of 2015
Appeal No. 191 of 2015 & IA No. 331 of 2015
Appeal No. 202 of 2015 & IA No. 339 of 2015
Appeal No. 264 of 2015 & IA No. 420 of 2015

Dated: 4th December, 2017

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

Appeal No. 28 of 2016

In the matter of:

**Lanco Power Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. Apurv

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1
Mr. Puneet Jain
Mr. Abhinav Gupta for R-2
Ms. Swapna Seshadri
Ms. Rhea Luthra for R-3 to 5 & R-7

Ms. Purna Singh
Mr. Ravi Kishore for R-8
Mr. Sameer Parekh
Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshi for R-9
Mr. Hemant Singh R-10
Ms. Priya Singh for SKS PGL

Appeal No. 235 of 2015

In the matter of:

**D.B. Power Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Ganesh, Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Rhea Luthra for R-3 to 5 & R-7

Ms. Perna Singh
Mr. Ravi Kishore for R-8

Mr. Sameer Parekh
Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshi for R-9

Mr. Deepak Khurana
Mr. Apurv for R-10

Ms. Priya Singh for SKS PGL

Appeal No. 191 of 2015 & IA No. 331 of 2015

In the matter of:

Lanco Power Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Rajasthan Electricity Regulatory Commission & Ors.

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. Apurv

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-3 to 5 & R-7

Ms. Perna Singh
Mr. Ravi Kishore for R-8

Mr. Sameer Parekh
Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshi for R-9

Mr. Hemant Singh for R-10

Ms. Priya Singh for SKS PGL

Appeal No. 202 of 2015 & IA No. 339 of 2015

In the matter of:

Athena Chhattisgarh Power Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-3 to 5 & R-7

Ms. Purna Singh
Mr. Ravi Kishore for R-8

Mr. Sameer Parekh
Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshi for R-9

Mr. Hemant Singh for R-10

Mr. Deepak Khurana
Mr. Apurv for R-11

Ms. Priya Singh for SKS PGL

Appeal No. 264 of 2015 & IA No. 420 of 2015

In the matter of:

SKS Power Generation (Chhattisgarh Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Priya Singh
Ms. Divya Chaturvedi
Mr. Atul Shanker Mathur

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-3 to 5 & R-7

Ms. Purna Singh
Mr. Ravi Kishore for R-8

Mr. Sameer Parekh
Mr. SumitGoel
Mr. Akash Jindal
Ms. PratyushaPriyadarshi for R-9

Mr. Hemant Singh for R-10

Mr. Deepak Khurana
Mr. Apurv for R-11

Ms. Priya Singh for SKS PGL

ORDER

The learned counsel, appearing for the appellant, requested that these matters may kindly be re-listed for hearing on 11.12.2017.

The submission made by him, at supra, place on record.

Re-list the matter for hearing on 11.12.2017, as requested by the learned counsel, appearing for the appellant.

(S.D. Dubey)
Technical Member

ss/bn

(Justice N.K. Patil)
Judicial Member